

Annexure-3

Name of the Corporate Debtor: Aanchal Ispat Limited; Date of commencement of CIRP: 12.09.2023; List of creditors as on: 12.02.2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

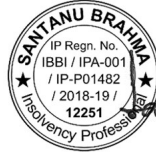
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Details of Security Interest	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee								
1	Karur Vysya Bank ARB Kolkata, 15 Bondel Road, First Floor, Ballygunge, Kolkata, West Bengal - 700019	22.09.2023	84,82,78,327	84,82,78,327	Secured	84,82,78,327	84,82,78,327	Refer Note	No	100.0%	-	-	-	-	
	Total:		84,82,78,327	84,82,78,327		84,82,78,327	84,82,78,327			100.0%			-	-	

NOTE - 1: DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditors in their claim form have been presented hereunder and is **subject to further verification and validation.**

Note No.	Name of Creditor	Security Interest on the Assets of the Corporate Debtor	Other Security Interest, as represented by FCs
1	Karur Vysya Bank ARB Kolkata, 15 Bondel Road, First Floor, Ballygunge, Kolkata, West Bengal - 700019	PRIMARY SECURITY: Hypothecation of entire current assets of the company stored in the Business Premises / Godown of the company and entire book debts.	COLLATERAL SECURITY: For all the Limits: 1. Continuation of EM Charge on the entire fixed assets of the company including Land admeasuring about 8 bigahs 17 kattah 14 chittak 28 sq ft at Industrial area in Mouza Chamrail, Howrah District and building present and future of rolling mill of the company standing in the name of erstwhile M/s. Vinitha Projects Limited (presently Aanchal Ispat Limited). 2. Continuation of EM charge on land admeasuring 3.49 acres and building admeasuring 4268 sq ft situated at R.S Dag No.621/783 (part), 626 (Part), 627 (Part) and 628(Part) being L.R Khatian No.4977 and Dag Nos. 621/783(P), 626 (Part), 632, 636, L.R Khatian No.4976 R.S Dag No. 213, L.R Khatian No.4976, 629 (P), 629/72 (P), 630 (P), 631 L.R Khatian No.4978 R.5 Dag No. 213, L.R Khatian No.4928, Mouza Joypul, P.S Barasat, 24 Parganas (North) standing in the name of M/s. PengLin Creation Pvt Ltd. 3. Continuation of Equitable Mortgage charge on Flat No. 3C (2nd Floor measuring around 1165 sq. ft including parking space); Flat No. 2B (3rd Floor measuring around 1039 sq. ft including parking space); Flat No. 1A (4th Floor measuring around 907 sq. ft); Flat No. 2 (4th Floor measuring around 1079 sq. ft including parking space) and Flat No. 3 (3rd Floor measuring around 1205 sq. ft including parking space) of 5 storied building known as "ONKARA" located at Panchayat Road, originating from Krishnapur - Jagatpur Main Road, Gouranga Nagar Rpad at Mouza and Village Ghumi, PO & PS: New Town, Dist.:24 Parganas (N), Kolkata 700159 standing in the name of M/s. Penguin Creations (P) Ltd. 4. Hypothecation of Plant & Machinery.



Santanu Brahma